## 10

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 80/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.07.2017</u>

Name of the Company:

Masibus Automation & Instrumentation Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. VAIBHAVI. K. PARIKH

Advocake

Petitioner

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2

## <u>ORDER</u>

Learned Advocate Ms. Vaibhavi Parikh present for Applicant.

Heard arguments of Learned Counsel for Applicant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of July, 2017.